

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date : 10th January, 2017
Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 157/2016(CZ)	Mitha Lal Bohra Vs Union of India & 6 Ors.	Mr. Gajendra Singh Rathore, Adv.	
FOR HEARING				
2.	Original Application No. 33/2016(CZ) (M.A.No.1095/16)	Deependra Singh Shekhawat & 2 Ors. Vs. State of Rajasthan, through Addl. Chief Secretary & 3Ors.	Mr. M.S.Kachhawa, Adv.	
3.	Original Application No. 146/2016(CZ)	Shiva Corporation India Ltd. Vs. State of M.P. & 2 ors.	Mr. Shreyas Dharmadhikari, Adv.	
4.	Original Application No. 38/2015(CZ)	Rakesh Kumar Pandey Vs State of M.P. & 3 Ors	Mr. Manish Vijayvargiya, Adv. Mr. Praful Vijay, Adv. Ms.Parul Bhadoria, Adv.for Mr. Purushaindra Kaurav, Adv. Mr. Sachin K. Verma, Adv.	
5.	Appeal No. 06/2016(CZ) (M.A.No.31/17)	Sanjay Jain Vs. State of Rajasthan & Ors.	Mr. Sambhav Sogani Adv, Mr.Alkesh Agarwal, Adv.	
6.	Original Application No. 57/2015 (CZ)	Ajay Sharma Vs. M/s Chirayu Foundation, through its Secretary & 6 Ors.	Mr. Ajay Sharma, Applicant Mr. Shantanoo Saxena, Adv. Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav,Adv.	
7.	Original Application No. 21/2013(CZ) (M.A.No.1020/16) (M.A.No.1021/16) (M.A.No.1098/16)	Dr. Alankrita Mehra Vs. Union of India & 9 Ors.	Mr. Vivek Choudhary Adv. Mr. Rohit Sharma, Adv. Mr. Om.S.Shrivastava, Adv. R-1 Mr. Sachin K. Verma, Adv. for R- 3,4,7,8,9,10 Mr. Vivek Agrawal,Adv.R-5 Mr. Sandeep Singh Adv. for CPCB	

			<p>Ms.Parul Bhadoria,Adv.R-6 Mr. Deepesh Joshi, Adv. Mr. Vijay Bahadur Singh Tomar, Adv. Mr. Ajay V. Gupta, Adv. Mr. Dharamveer Sharma, Adv. Mr. V.H.Vaswani, Adv. Mr. Ghanshayam, Adv. Mr. Ravikant Patidar, Adv. Mr. Nishith Tripathi, Adv. Mr. Mahavir Bhatnagar, Adv. Ms. Farzana Aziz, Adv.</p>	
8.	Original Application No. 34/2015(CZ) (M.A.No.963/16)	Nityanand Mishra (Saraiyu River, Chitrakoot) Vs. State of MP & 12 Ors.	<p>Mr. Ramdarash Tiwari, Adv. Mr. Vidhya Sagar Mishra, Adv. Mr. Sachin K.Verma, Adv. Ms.Parul Bhadoria,Adv. for Mr. Purushaindra Kaurav, Adv.</p>	
FOR COMPLIANCE				
9.	Original Application No. 02/2013(THC) (M.A.No.962/16) (M.A.No.974/16)	Nityanand Mishra (Murar River, Chitrakoot) Vs. State of M.P. & 5 Ors.	<p>Mr. Nityanand Mishra, Adv. Applicant Mr. Sachin K. Verma, Adv. with Mr. Ayush Dev Bajpai, Adv.for R-1,3,5 Mr.Shivendu Joshi,Adv.R-2 Mr. Suman Mandal, Adv.& Mr.Sandeep Singh,Adv.R-4 Mr. Deepesh Joshi, Adv. for R-6 Mr. Sambhav Sogani, Adv. for R-7 Mr. Ankit Saxena Adv. Mr. Shrey raj Saxena Adv. Mr. Ram Raj Mishra Adv. Mr. Shashank Pande, Adv. Mr. Dharamveer Sharma, Adv.</p>	
10.	Original Application No. 110/2015(CZ)	Bhojraj Madne Vs. State of M.P. & 4 Ors.	<p>Mr. R.K. Sengar, Adv. Mr. N.C.Das, Adv.</p>	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in